

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 1339
ANSWERED ON 11.02.2025

DEVELOPMENT FUND TO LOCAL GOVERNMENT

†1339. SHRI PATEL UMESHBHAI BABUBHAI:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government has provided development funds to local self Government institutions like Gram Panchayats/Districts Panchayats/Municipalities in the Union Territory of Dadra Nagar Haveli and Daman and Diu, if so, the details thereof, year-wise;
- (b) the year-wise details of development funds provided during the last seven years and the current year, Year-wise;
- (c) the details of the incurred expenditure out of the said funds, item-wise; and
- (d) if not, the reasons, therefor?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S.P. SINGH BAGHEL)

(a) Ministry of Panchayati Raj does not provide any development funds to local self Government institutions like Gram Panchayats/Districts Panchayats/Municipalities in the Union Territory of Dadra Nagar Haveli and Daman and Diu. However, this ministry is implementing Centrally Sponsored Scheme of Revamped Rashtriya Gram Swaraj Abhiyan (RGSA) w.e.f. financial year 2022-23 with the main objective for strengthening Panchayati Raj institutions (PRIs) through imparting training to all the Elected Representatives (ERs) and other stakeholders to develop their governance capabilities for leadership roles to enable the Gram Panchayats to function effectively and to deliver on Sustainable Development Goals through Localization at grassroot level. Ministry under the scheme of RGSA is also providing support to the States/ UTs to establish institutional mechanism for the Capacity Building & Training and to create Panchayat infrastructure like Gram Panchayat Bhawan, Computer and Co-location of Common Service Centres (CSCs) in Gram Panchayat Bhawan on limited scale mainly for North Eastern, Hilly and difficult areas.

(b) & (c) Does not arise.

(d) Under the 14th Central Finance Commission and the 15th Central Finance Commission, the Ministry of Panchayati Raj has been given the mandate of recommending the grants only to States which is then released by the Ministry of Finance. No grant under the Central Finance Commission is recommended to UTs by the Ministry of Panchayati Raj.
